

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.232- IA/552(AHM)2024
ITEM No.233- IA/878(AHM)2024
ITEM No.234- IA/926(AHM)2024
in
CP(IB)/186(AHM)2021

Proceedings under Section 95 IBC

IN THE MATTER OF:

Central Bank of India & Anr
V/s

.....Applicant

Vijaynarayan Rameshkumar Jaju (Personal Guarantor)

.....Respondent

Order delivered on: 01/07/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant/RP : Mr. Ravi Pahwa, Adv. a.w Ms. Nitu Chaturvedi, Adv.
a.w Mr. Aditya Raval, Adv.
RP in person : Mr. Chirag Shah
For the PG : Mr. Nipun Singhvi, Adv. a/w Mr. Mayur Jugtawat
For the Liquidator : Mr. Rajiv Chawla for Adv. Arjun Sheth, Adv. in IA 926/24

ORDER

IA/552(AHM)2024, IA/878(AHM)2024 & IA/926(AHM)2024

Ld. Counsel for the Personal Guarantor seeks adjournment.

List for further consideration on 05.08.2024.

-Sd-

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

CHITRA HANKARE
MEMBER (JUDICIAL)